

(13)

**F. No. 13-63/ CESTAT/CPIO-ND/VPP/2018**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 13-63/2018**

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. Sunit (No. DOREV/R/2018/51672 dated 14.09.2018) **received by transfer from U.S. Ad.1C**, in this office on 03.10.2018, under RTI Act 2005, the information received from the officer concerned **Asst. Registrar (Admin)** containing 08 pages is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. NIL (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

**Note:**

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

  
CPIO

CESTAT, New Delhi  
Date: 13.11.2018

To:

1. Sh. Sunit  
Haryana VPO- Nidana,  
Disst- Jind, Tehsil- Jind-126114

Copy to:

2. Sh. S. Bhowmick,  
U.S. to the Govt. of India,  
Ad.1C (CESTAT)  
Ministry of Finance, Dept. of Revenue,  
North Block, New Delhi-110001



F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II  
सीमाशुल्क उत्पाद शुल्क एवं सेवा कर अपीलीय अधिकरण  
पश्चिमी खण्ड - २, रामकृष्णपुरम, नई दिल्ली - 110066  
Customs Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi - 66

12

dated : 12.11.18  
I.D. No. 13-63/2018

Administration Section

Sub : Information sought under Right to Information Act, 2005

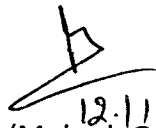
With reference to the RTI application dated 14.09.18 filed by Mr. Sunit received by transfer from Under Secretary Ad.IC letter dated 25.09.18 in CPIO I.D. No. 13-63/2018, the information sought by the applicant under RTI Act 2005.

In this regard, it is informed that the as per this Tribunal is concerned total number of vacancies for direct recruitment quota for the post of Steno-II/Steno-III as under and there is no post of Steno Gr-I in the Tribunal.

| Post         | Vacancy |
|--------------|---------|
| Steno - II ✓ | 18 ✓    |
| Steno-III    | 03 ✓    |

2. The above vacancies are recruiting through Stenographer Grade C & D Examination 2018 in CESTAT.
3. Copy of Recruitment Rules for the post of Steno in CESTAT is enclosed.

If aggrieved, you may file an appeal before, 1st Appellate Authority, CESTAT, Delhi.

  
12.11.18  
(Mukesh Gupta)  
Assistant Registrar(Admn.)

To  
CPIO/A.R., C.E.S.T.A.T., N. Delhi.

(3)

**F. No. 13-63/ CESTAT/CPIO-ND/VPP/2018**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 13-63/2018**

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. Sunit (No. DOREV/R/2018/51672 dated 14.09.2018) **received by transfer from U.S. Ad.1C**, in this office on 03.10.2018, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **13-63/2018(CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 18.10.2018 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

**Note:-**

- 1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.**
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
- 3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.**

Encl: As above.

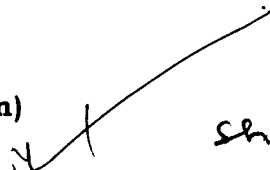


CPIO  
CESTAT New Delhi  
Date: 03.10.2018

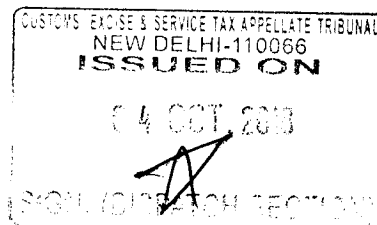
For Compliance to:

**1. Asst. Registrar (Admin)**

Copy to: (For Information)

  
Sh. Meena  
H C (Admin)

1. Sh. Sunit  
Haryana VPO- Nidana,  
Disst- Jind, Tehsil- Jind-126114
2. Sh. S. Bhowmick,  
U.S. to the Govt. of India,  
Ad.1C (CESTAT)  
Ministry of Finance, Dept. of Revenue,  
North Block, New Delhi-110001



10-13-63/2018 (CESTAT) -

F. No. R.20011/188/2018-Ad.1C. (CESTAT)

Government of India  
Ministry of Finance  
Department of Revenue

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New Delhi, 25 September, 2018

(2)

2018/09/23

To

The CPIO,

CESTAT, West Block No.2,

R.K. Puram, New Delhi - 66.

**Subject: - Transfer of RTI application u/s 6(3) of the RTI Act - reg.**

Sir,

I am to refer to RTI application No. DOREV/R/2018/51672 dated 14/09/2018 filed by Sh. Sunit. The same is being transferred under section 6(3) of the RTI Act for providing the requisite information directly to the application in terms of the provisions of the RTI Act-2005, under intimation to this office.

**Encl: - As above**

Your faithfully

(S. Bhowmick)

Under Secretary to the Government of India/CPIO  
Tele: -23095359

Copy to: Sh. Sunit, Haryana Vpo-nidana, distt-jind, tehsil-jind, pin:126114.

20011/188/2018.

F-TS-NO. 300396 T17

①

## RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

934876/2018  
CES/11/DOA

|   |   |
|---|---|
| Registration Number (पंजीकरण संख्या) : DOREV/R /2018/51672                    | Date of Receipt (प्राप्ति की तारीख) : 14/09/2018  |
| Type of Receipt (रसीद का प्रकार) : Online Receipt                             | Language of Request (अनुरोध की भाषा) : English  |
| Name (नाम) : sunit  | Gender (लिंग) : Male  |
| Address (पता) : vpo-nidana , distt.-jind, tehsil-jind, Pin:126114             |   |
| State (राज्य) : Haryana   | Country (देश) : India   |
| Phone Number (फोन नंबर) : +91-9991209271                                      | Mobile Number (मोबाईल नंबर) : +91-9991209271  |
| Email-ID (ईमेल-आईडी) : maliksunit271@gmail.com                                |   |
| Status (स्थिति)(Rural/Urban) : Rural  | Education Status : Graduate   |
| Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) : No | Citizenship Status (नागरिकता) : Indian  |
| Amount Paid (राशि का भुगतान) : 10 ) (original recipient)                      | Mode of Payment (भुगतान का प्रकार) : Payment Gateway  |
| Request Pertains to (अनुरोध निम्नलिखित संबंधित है) : S.Bhomick US(AD.IC)      |   |
| Information Sought (जानकारी मांगी):   | <p>01) Please provide the total no. of vacancies for direct recruitment quota for the post of Stenographer Grade-1 or Grade C in CUSTOMS, EXISE &amp; SERVICE TAX APPELLATE TRIBUNAL.</p> <p>02) Please provide the vacancies for direct recruitment quota for the post of Stenographer Grade-1 or Grade C that are recruiting through Stenographer Grade C &amp; D Examination 2018 in CUSTOMS, EXISE &amp; SERVICE TAX APPELLATE TRIBUNAL.</p> <p>03) Please provide the soft copy of Recruitment Rules for the post of Stenographer Grade-1 or Grade C in CUSTOMS, EXISE &amp; SERVICE TAX APPELLATE TRIBUNAL.</p> |

Print / Save Close

17/9  
Sr. Arvind  
(17/9, CES/11/DOA)